

श्री. भक्त वर्मान : मैं यह जानना चाहता हूँ कि यह जो पेंशन में बढ़ोतरी की गई है यह केवल कुछ वर्गों के लिये है या पक्के तौर से बढ़ोतरी कर दी गई है ?

श्री. श्री. तारकेश्वरी सिन्हा : जो बढ़ोतरी हुई है वह कुछ वर्गों के लिये नहीं है, बल्कि पक्के तौर पर है ।

Shri B. K. Gaikwad: May I know whether it is a fact that certain representations were received from the pensioners of State Governments who have requested the Central Government to advise the State Governments to adopt the same policy which the Central Government have adopted in giving interim relief as well as increase in dearness allowance and if the answer is yes, may I know the action taken by the Government?

Shrimati Tarkeshwari Sinha: May I have the question again?

Mr. Speaker: The question is whether the Central Government have advised the State Governments to adopt the same policy with regard to the grant of this amount.

The Minister of Finance (Shri Morarji Desai): That is for the State Governments to consider.

Mr. Speaker: Have the Central Government sent the representations to them?

Shri Morarji Desai: They have been sent to them. They know their duties best.

श्री. भक्त वर्मान : मैं यह जानना चाहता हूँ कि यह जो पेंशन में बढ़ोतरी की गई है यह केवल सिविल कर्मचारियों के लिये है या फौजी कर्मचारी जो सेवा निवृत्त होते हैं उनको भी यह सुविधा दी जाती है ?

श्री. श्री. तारकेश्वरी सिन्हा : जिनके लिये ये सब रुस्त बने हुये हैं उन सभी कर्मचारियों के लिये यह पेंशन की दर लागू होगी ।

Shri S. M. Banerjee: May I know whether any decision has been taken by Government on referring the pensionary rules to the Pay Commission for a revision?

Shrimati Tarkeshwari Sinha: I do not think so.

Shri Morarji Desai: The question of pensions has not been referred to the Pay Commission.

Quotas for Steel

*345. { **Shri Subodh Hansda:**
Shri S. C. Samanta:

Will the Minister of Steel, Mines and Fuel be pleased to state whether it is a fact that the Iron and Steel Controller has directed that in cases where supply of Steel against particular quota heads has exceeded allotments under the same but the overall supplies have not exceeded overall allotments the flow of steel will continue until the overall supply equals the quota of total allotment?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): Yes, Sir. The decision was taken by the Government.

Shri Subodh Hansda: May I know whether the supply of steel will be increased against the allotted quotas to States where the demand has increased?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Actually at the moment, steel is in short supply. Therefore, the question of increase of quotas for States to meet their entire demand is a matter which will have to wait till either the steel production increases or our foreign exchange position eases to enable us to import more steel.